

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Date 9th May, 2017

HCM/A-72/2015-Estt/

This is to notify that the applications of the following applicants who have applied for the post of "Law Assistant" in response to this Registry's Advertisement No. HCM/A-72/2015-Estt/57014-21 dated, 20th March, 2017 are rejected on the ground(s) shown against their names.

R.R No.	Name	Remark	Address	Reason (s) for Rejection
LA003	SUPRIYA HASNU	(L) SAILENDRA BARMAN HASNU	C/O NIBEDITA HASNU, AMLAPATTY, FISHERY ROAD, HOUSE NO. 56 DISTRICT. KARBI - ANGLONG P.O / P.S DIPHU	Overage 28 y 2 D
LA004	LEILAI CHONGTHAM	(L) CH. TIKENDRAJIT SINGH	LALAMBUNG MAKHONG RIMS ROAD, NEAR IMPHAL HOSPITAL	Overage 27 y 10 D
LA007	RAMTHARMAWI	(L) DARCHONGHMANG KHOLUM	SENVON DRUG HOUSE TEDDIM ROAD CHURACHANDPUR - 795128	Less then 55 % by the CBSE CGPA Calculation
LA008	REENA CHONGTHAM	AJIT CHONGTHAM	SINGJAMEI CHINGAMAKHONG CHONGTHAM LEIKAI, IMPHAL	Overage 29 Y 14 D
LA009	TIMMIWON RAIHING	SHIMTHAR RAIHING	PISGAH HOME DEWLAHLAND IMPHAL NEAR KIDS SCHOOL	Overage 28 Y 5M 4 D
LA011	M. PUNAM DEVI	M. PUNGO SINGH	MANTRIPUKHRI LAMLONGEI BENGALI COLONY I/E 795002	Overage 27 Y 6D
LA013	TAMAL KUMAR DEY	TAPAN KUMAR DEY	BASISTHA NAGAR, PO& PS - BASISTHA GUWAHATI 29 KAMRUP (M) ASSAM - 781029	Overage 27 Y 2M 6D

By order etc.,
Sd/-
(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

HCM/A-72/2015-Estt/ *60955-66*

Imphal, the 9th May, 2017

Copy to:

1. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.
- He is requested to upload the above notification in the official website of this Registry.
2. The Joint Registrar (Admin.PM&P), High Court of Manipur.
3. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
4. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh,
5. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
6. The Director, Information and Public Relation, Imphal.
- with one spare copy for favour of wide publicity in the News item.
7. The Director, Doordarshan Kendra, Imphal
- with one spare copy for favour of wide publicity in the News item.
8. The Assistant News Editor, AIR, Imphal.
- with one spare copy for favour of wide publicity in the News item.
9. The Editor ISTV Network / Impact TV, Imphal.
- with one spare copy for favour of wide publicity in the News item.
10. The P.A to Registrar, High Court of Manipur
11. Notice Board / Guard File
12. Concerned File.

A. Guneshwar Sharma
REGISTRAR GENERAL
HIGH COURT OF MANIPUR
